

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(PB) No.78/397-398/HDB/2017	
COMPANY PETITION/APPLICATION NO.	CP No.04/2009	
NAME OF THE COMPANY	Maytas Properties Ltd	
NAME OF THE PETITIONER(S)	Union of India	
NAME OF THE RESPONDENT(S)	Maytas Properties Ltd	
UNDER SECTION	388B,397/398	
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation		Signatur
7. Syjan kumar Redoy.	Advocate	styjan35@gmail.com	مرين ك

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Sri T. Sujan Kumar Reddy, Counsel for Petitioner and Sri R. Narayana Kumar, Learned Counsel on behalf of Sri P. Subash, Learned Counsel for Respondent 3-6, The Learned Counsel for Petitioner submit that the issue remain to be adjudicated with regard to provisions of 388 B (17(a) of Companies Act, 1953. All parties are given liberty to file their written brief on or behalf 05.10.2017.

Member (T)

Member (J)

Bm

(2) CP/4/2009

1) G. Durga Bose 998900 (16)

RESP. No. 6

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